

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **27.10.2025** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 509/2025 For Stay IA No. 1431/2025	Indian Bank Vs AR Ramasubramania Raja, Liquidator, Sri Karunambikai Mills Pvt Ltd	Ms. Varsha N	
2.	Comp App (AT) (CH) (Ins) No. 503/2025 For Stay IA No. 1419/2025	Summit Marine Exports Pvt Ltd & Anr. Vs State Bank of India & Anr.	Mr. Y Suryanarayana	
3.	Comp App (AT) (CH) (Ins) No. 531/2025 For Stay IA No. 1494/2025	Ramki Ramakrishnen Suspended Director of ISPT India Pvt Ltd Vs Indo Shell Mould Ltd & Anr.	Mr. Karthikeyan Anbazhagan	Mr. R Vidhya Shankar For Caveator
4.	Comp App (AT) (CH) (Ins) No. 532/2025 For Stay IA No. 1495/2025 For Exemption IA No. 1496/2025	ISPT LLC Rep by its Authorised Signatory Ramki Ramakrishnen Vs Indo Shell Mould Ltd & 2 Ors.	Mr. Karthikeyan Anbazhagan	
5.	Comp App (AT) (CH) (Ins) No. 535/2025 For Exemption IA No. 1505/2025 For Condone Delay IA No. 1506/2025	SK Construction Through its Proprietor Suresh Kumar Jain Vs Sri Avantika Contractors (I) Ltd	Mr. SP Singh Chawla	
6.	Comp App (AT) (CH) (Ins) No. 536/2025 For Condone Delay IA No. 1508/2025 For Stay IA No. 1509/2025	Shailendra Ajmera RP of Think & Learn Pvt Ltd Vs Amazon Web Services India Pvt Ltd	Ms. Lakshana Viravalli	Mr. Arun Karthik Mohan For Caveator

Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) No. 900956/2024	Delta Finster Ltd & 3 Ors Vs Muhammed Abdul Jabbar Arackal & 3 Ors	Mr. Sandeep Kumar Ambalavanan	Ms. Siji Abraham Mr. CS Yogindunath, PCS R1- R3

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Restoration App No. 26/2025 in Comp App (AT) (CH) (Ins) No. 156/2024 For Stay IA No. 417/2024 For Exemption IA No. 415 & 416/2024	Yarlagadda Madhu Mohan Vs State Bank of India & Anr WITH	Mr. Kumar Anurag Singh	Mr. Pranava Charan R1
9.	Restoration App No. 27/2025 in Comp App (AT) (CH) (Ins) No. 155/2024 For Stay IA No. 413/2024 For Exemption IA No. 411/2024	Yarlagadda Padmavathi Vs State Bank of India & Anr.	Mr. Kumar Anurag Singh	Mr. Pranava Charan R1
10.	IA No. 1483/2025 (For Substitution) in Comp App (AT) (CH) (Ins) No. 269/2024	Sivarama Prasad Bhamidi, Liquidator of Parikh Fabrics Pvt Ltd Vs B. Nikhil Parikh, Suspended Director of Parikh Fabrics Pvt Ltd & Anr. WITH	Mr. R Imayavaramaban	
11.	IA No. 1482/2025 (For Substitution) in Comp App (AT) (CH) (Ins) No. 302/2024	Sivarama Prasad Bhamidi, Liquidator of Parikh Fabrics Pvt Ltd Vs B Nikhil Parikh, Suspended Director of Parikh Fabrics Pvt Ltd & Anr.	Mr. R Imayavaramaban	
12.	Comp App (AT) (CH) (Ins) No. 260/2025 For Exemption IA No. 738/2025 For Stay IA No. 739/2025 For Urgent listing IA No. 740/2025	Mandava Prabhakara Rao, Suspended Director of the Corporate Debtor Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd. & 5 Ors WITH	Mr. VVSN Raju	Mr. Pulkit Deora R1 Mr. Amir Bavani R3 Ms. Manjushree Mitra R6

13.	Comp App (AT) (CH) (Ins) No. 282/2025 For Stay IA No. 790/2025	Mandava Prabhakara Rao, Suspended Director of NSL Nagapatnam Power and Infratech Ltd. Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power & Infratech Ltd. & 2 Ors WITH	Mr. VVSN Raju	Mr. Pulkit Deora R1
14.	Comp App (AT) (CH) (Ins) No. 289/2025 For Exemption IA No. 824/2025 For Stay IA No. 825/2025	Rashmi Metallurgical Industry Pvt Ltd Vs Navneet Kumar Gupta RP, NSL Nagapatnam Power and Infratech Ltd & 2 Ors. WITH	Mr. Thriyambak J Kannan	Mr. Pulkit Deora R1 Mr. Kunal Saini R2 Mr. Amir Bavani R3
15.	Comp App (AT) (CH) (Ins) No. 290/2025 For Stay IA No. 827/2025 For Exemption IA No. 828/2025	Rashmi Metallurgical Industry Pvt Ltd Vs Navneet Kumar Gupta RP, NSL Nagapatnam Power and Infratech Ltd. & Anr	Mr. Thriyambak J Kannan	Mr. Pulkit Deora R1 Mr. Kunal Saini R2
16.	IA No. 1106/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 371/2025 For Stay IA No. 1107/2025	Anurag Gupta Personal Guarantor of MBS Impex Pvt Ltd Vs Rare Assets Reconstruction Pvt Ltd & 2 Ors	Mr. Pogulkunda Pratap	Mr. Varun Srinivasan R1
17.	Comp App (AT) (CH) (Ins) No. 415/2025 For Exemption IA No.1191 & 1260/2025	R Venkatakrishnan Liquidator for Infinitas Energy Solutions Pvt Ltd Vs Pawan Urja Services Pvt Ltd WITH	Mr. VV Sivakumar	
18.	IA No. 1234/2025 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 431/2025 For Exemption IA No. 1233 & 1235/2025	R Venkatakrishnan Liquidator for Infinitas Energy Solutions Pvt Ltd Vs Kaveri Renewable Energy Pvt Ltd WITH	Mr. VV Sivakumar	
19.	Comp App (AT) (CH) (Ins) No. 433/2025 For Exemption IA No. 1236 & 1238/2025	R. Venkatakrishnan Liquidator for Infinitas Energy Solutions Pvt Ltd Vs Narasimhan Ramkhumar & 3 Ors.	Mr. VV Sivakumar	
20.	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No. 909/2022 To Adv. Hg. IA No. 715/2024	T Venkatram Reddy Vs L&T Finance Ltd & Anr	Ms. Krutika Raghavan	Mr. Shabbeer Ahmed R1 Mr. Philip Mathew R2

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Contempt Case (AT) No. 07/2019 in Comp App (AT) (Ins) No. 552/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr. WITH	Mr. Ajay Gagger	Mr. Anirudh Wadhwa R1
22.	Contempt Case (AT) No. 08/2019 in Comp App (AT) (Ins) No. 553/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr	Mr. Ajay Gagger	Mr. Yogesh Jagia R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	TA (AT) No. 235/2021 (Comp App (AT) (Ins) No. 423/2020)	VK Shetty Vs Kavitha Surana	Mr. K Gaurav Kumar, PCS	Mr. Bathri Narayan
24.	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No. 341/2023 For Exemption IA No. 340/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh R1 Mr. R Vidhya Shankar R3
25.	Comp App (AT) (CH) (Ins) No. 109/2022 For Stay IA No. 252/2022 For Direction IA No. 784 & 1031/2022	Sheena Adarsh, Ex-Director of Corporate Debtor, Apollo Distilleries & Breweries Pvt Ltd Vs Punjab National Bank & 2 Ors. WITH	Mr. Rohan Rajasekaran	Mr. Varun Srinivasan-R1 Mr. VV Sivakumar R2 Mr. R Vidhya Shankar R3
26.	Comp App (AT) (CH) (Ins) No. 09/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022	S. Rajendran Vs South India Hotels Pvt. Ltd. & 8 Ors. WITH	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran R1 Mr. Karuppaiah Meyyappan- R2 Mr. NV Prakash-R9
27.	Comp App (AT) (CH) (Ins) No. 01/2022 For Exemption IA No. 02/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 11 Ors	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi R1 Mr. Rohan Rajasekaran R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh-R10 Mr. NV Prakash-R11
28.	Comp App (AT) (CH) (Ins) No. 131/2023	Canara Bank Vs Nitin Vishwanath Panchal, RP of Galada Power and Telecommunication Ltd & 7 Ors.	Mr. ML Ganesh	Mr. Ravi Rajagopalan R1 Mr. Bhagavath Krishnan R6 R7

29.	Comp App (AT) (CH) (Ins) No. 142/2023 For Stay IA No. 475/2023	P Radhakumari Suspended Director & Shareholder of Uthara Fashion Knitwear Ltd. Vs Omkara Assets Reconstruction Pvt Ltd & 2 Ors	Ms. N Varsha	Mr. T Ravichandran R1
30.	Comp App (AT) (CH) No. 64/2024 For Stay IA No. 905/2024 For Direction IA No. 904/2024	Gireesh Kumar Sanghi Vs Sanghi Cements Ltd & Anr	Mr. Yogesh Jagia	Ms. Kopal Sharraf- R2
31.	Comp App (AT) (CH) No. 78/2024 For Stay IA No. 1159 & 1161/2024 For Direction IA No. 1162/2024 For Exemption IA No. 1163/2024	Gireesh Sanghi Vs Sanghi Industries Ltd. & 19 Ors WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16 Mr. R Palaniandavan R20
32.	Comp App (AT) (CH) No. 86/2024 For Directions IA No. 1285/2024 For Exemption IA No. 1286/2024	Gireesh Kumar Sanghi (HUF) Vs Sanghi Industries Ltd. & 19 Ors	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16
33.	Comp App (AT) (CH) No. 22/2025 For Direction IA No. 301/2025	Girish Kumar Sanghi Vs Sanghi Spinners (India) Ltd. & 9 Ors	Mr. Yogesh Jagia	Mr. Sharad Sanghi R3 R5 Mr. Rohit Jain R4 R6 Mr. Sriram Venkatavaradan R10
34.	Comp App (AT) (CH) (Ins) No. 91/2024 To dispense with IA No. 257/2024	Govt. of Tamil Nadu, Commercial Tax and Registration Dept. Rep by Assistant Commissioner (ST) Vs Gopalasamy Ganesh Babu, RP of Vasana Medical Center Pvt Ltd & Anr.	Mr. B Vijay	
35.	Comp App (AT) (CH) (Ins) No. 180/2024 For Stay IA No. 491/2024	Punjab National Bank Rep by its AGM, PV Lakshmi Narayanan Vs Pankaj Srivatsava & Anr	Mr. Varun Srinivasan	Mr. Abhishek Anand R1 Ms. Krutika Raghavan R2
36.	Comp App (AT) (CH) (Ins) No. 272/2024 For Exemption IA No. 729/2024	Vipin Kumar Sharma Vs Ahsan Ahmad, IRP of SDU Travels Pvt Ltd & Anr. WITH	Mr. Kirit S Javali	Mr. Ahsan Ahmad, RP
37.	Comp App (AT) (CH) (Ins) No. 273/2024	Vipin Kumar Sharma Vs Ahsan Ahmad, IRP of SDU Travels Pvt Ltd & Anr	Mr. Kirit S Javali	Mr. Ahsan Ahmad, RP

38.	Comp App (AT) (CH) (Ins) No. 333/2024 To dispense with IA No. 899/2024	Sundaram Home Finance Ltd Vs CA G Murali, Liquidator of Butta Infrastructure Pvt Ltd	Mr.S Sathiyarayanan	Mr. Y Suryanarayana
39.	Comp App (AT) (CH) (Ins) No. 468/2024 For Stay IA No. 1276/2024	CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd Vs Ramaswamy Damodaran & 3 Ors	Mr.AG Sathyanarayana	Mr. Suhrith Parthasarathy R4
40.	Comp App (AT) (CH) No. 81/2025	LBR Foundation India Vs The Regional Director Ministry of Corporate Affairs (Southern Region)	Mr. S Aravindan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
41.	TA (AT) No. 21/2021 (Comp App (AT) (Ins) No. 860/2019 For Stay IA No. 2625/2019 For Exemption IA No. 2627/2019)	Santhosh Ramalingam & 12 Ors Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & 2 Ors. WITH	Mr. Adarsh Ramanujan	Mr. Sanjay Gupta- R1 Mr. Amit Agarwal R2
42.	TA (AT) No. 170- 171/2021 (Comp App (AT) (Ins) No. 1094-1140/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Rachna Rego Vs Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt Ltd & 4 Ors	Mr. Athiban Vijay	Mr. Sanjay Gupta- R1 Mr. Arun Karthik Mohan-R2, R4 Mr. P Raj Kumar Jhabakh-R5
43.	Comp App (AT) (CH) No. 61/2021 For Stay IA No. 698/2021 For Exemption IA No. 700/2021 For Directions IA No. 86 & 808/2023 For Additional docs. IA No. 809/2023	DRS Logistics Pvt Ltd & 4 Ors Vs Anjani Kumar Agarwal & 10 Ors WITH	Mr. TK Bhaskar	Mr. CV Shailandhran R1- R6 Mr. Kushagra Pandit R7, R8 & R10, R11
44.	Comp App (AT) (CH) No.1/2022 For Direction IA No. 192/2022	Anjani Kumar Agarwal & 5 Ors. Vs DRS Logistics Pvt. Ltd. & 10 Ors.	Mr. CV Shailandhran	Ms. Kriti Mewar R1 R2 R7 & R11 Mr. TK Bhaskar- R3 Mr. Kushagra Pandit R4, R5, R8 & R10

45.	Comp App (AT) (CH) (Ins) No. 177/2021 For Stay IA No. 360/2021	Southern Power Distribution Company of Telangana Ltd Vs Kalvakolanu Murali Krishna Prasad, RP of Vaksh Steel Pvt Ltd & 2 Ors.	Mr. Adtihya Reddy	Ms. A Sandhya Rani R1 Mr. Y Suryanarayana R2 Mr. Shabeer Ahmed R3
46.	Comp App (AT) (CH) (Ins) No. 192/2021 Leave to file IA No. 390/2021 For Exemption IA No. 391/2021 For Stay IA No. 392/2021	Telengana State Southern Power Distribution Co Ltd Vs Nethi Mallikarjuna Shetty, RP of Techtran Polylenses Ltd & Anr.	Ms. Vindhya Vasini	Mr. Y Suryanarayana R1 Mr. Shabbeer Ahmed R2
47.	Comp App (AT) (CH) (Ins) No. 199/2021	Flinta Real Estate LLP Vs NHDPL South Pvt Ltd WITH	Mr. Udayarkar Rangarajan	Mr. G Kalyan Jhabakh
48.	Comp App (AT) (CH) (Ins) No. 201/2021	Flinta Real Estate LLP Vs NEL Holdings South Ltd	Mr. Udayarkar Rangarajan	Mr. G Kalyan Jhabakh
49.	Comp App (AT) (CH) (Ins) No. 235/2021 For Directions IA No. 495 & 496/2021	Sawraj Kumar Vs Expat Projects and Development Pvt Ltd	Mr. S Kaushik Ramaswamy	Uday Shankar Associates
50.	Comp App (AT) (CH) (Ins) No. 355/2022 For Stay IA No. 806/2022	Urban Infrastructure Trustees Limited Vs Ozone Propex Pvt Ltd.	Mr. K Gowtham Kumar	Mr. Vinod Kumar
51.	Comp App (AT) (CH) (Ins) No. 382/2022 To Dispense with IA No. 898/2022	Decan Mining Syndicate Pvt. Ltd. Vs Shivadutt Bannanje & Anr.	Mr. Aravind AS	Mr. Anant Merathia R1 Mr. Thriyambak J Kannan- R2
52.	Comp App (AT) (CH) (Ins) No. 437/2023	Asset Reconstruction Company (India) Ltd Vs Manyata Developers Pvt Ltd	Mr. G Vivekanand	Ms. R Moneshaa

02.00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 358/2022 To Dispense with IA No. 821/2022 For Stay IA No. 818 & 1094/2022, 868 & 869/2023 To Implead IA No. 937/2022	Babu Manoharan Jaikumar Christhuran Vs Umesh Garg Liquidator of Jeppiaar Cements Pvt Ltd & 2 Ors.	Mr. Ravi Rajagopalan	Mr. Abhishek Anand R1, R2 Ms. N Varsha - R3
2.	Comp App (AT) (CH) (Ins) No. 210/2023 For Stay IA No. 699/2023 To Vacate Stay IA No. 1166/2023 For Directions IA No. 612, 613, 615, 1291 & 1383/2025 For Interim Injunction IA No. 730/2025 Contempt App IA No. 487/2025 For Clarification IA No. 1308/2025	Attluru Sreenivasulu Reddy, Suspended Director of KLSR Infratech Ltd Vs AS Met Corp Pvt Ltd & Anr	Mr. Mayan H Jain	Mr. KS Shankar Chakrapani R1 Mr. Chandramouli Prabhakar R2
3.	Comp App (AT) (CH) (Ins) No. 50/2025 For Stay IA No. 186/2025 To dispense with IA No. 187/2025	Aakash Educational Services Ltd Vs GLAS Trust Company LLC & 2 Ors.	Mr. Vishnu Mohan	Mr. Thriyambak J Kannan- R1 Ms. Pooja Mahajan R2
4.	Comp App (AT) (CH) (Ins) No. 139/2025 For Exemption IA No.374 & 375/2025 For Interim Relief IA No. 376 & 1514/2025	GLAS Trust Company LLC Vs Shailendra Ajmera, RP of Think & Learn Pvt Ltd & 3 Ors	Mr. Thriyambak J Kannan	Ms. Lakshana Viravalli R1 Mr. Vishnu Mohan R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in